Examination of gas pricing by ECC

1954. SHRI TAPAN KUMAR SEN: Will the Minister of POWER be pleased to state:

- (a) whether the Energy Coordination Committee (ECC) headed by the Prime Minister was formed in 2005 to promote coordination in inter-departmental action and for decision making in the area of energy planning;
 - (b) if so, the composition of the Committee;
 - (c) whether the same was in place in September, 2007; and
- (d) if so, why the issue of gas pricing of KG basin D6 was not examined by ECC and a separate EGOM had to be formed for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI):
(a) The Energy Coordination Committee was set up by the Government to enable a systemic approach top policy formulation, promote coordination in inter Departmental action and function as a key mechanism for providing institutional support to decision making in the area of energy

1	(b)) The composition	of the	Committee is as	under
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(i) Prime Minister

planning and security in 2005.

Chairman.

- (ii) Minister of Finance.
- (iii) Minister of Petroleum and Natural Gas.
- (iv) Minister of Power.
- (v) Minister of Coal.
- (vi) MOS for Non-Conventional Energy Sources.
- (vii) Deputy Chairman, Planning Commission.
- (viii) Member (Energy), Planning Commission.
- (ix) Chairman, Economic Advisory Council to PM.
- (x) Chairman, National Manufacturing Competitiveness Council.
- (xi) National Security Advisor.
- (xii) Principal Secretary to PM

Convenor.

- (c) Yes, Sir.
- (d) Information is being collected and will be laid on the Table of House.

Hydro-electricity potential

1955. PROF. P.J. KURIEN: Will the Minister of POWER be pleased to state:

- (a) the hydro-electricity potential in the country;
- (b) the amount of hydro-electricity being generated, so far;
- (c) whether there is any action plan to tap the entire potential of hydro-electricity in view of the fact that it is cleaner energy; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) and (b) As per the re-assessment studies of hydro-electric potential in the country, completed by the Central Electricity Authority (CEA) in 1987, the hydro power potential, identified in terms of installed capacity (I.C.) is 148701 MW, out of which 145320 MW is from the schemes having I.C. of above 25 MW schemes.

As on 30.11.2009, the status of hydro power potential in the country in terms of installed capacity is given below:

	Capacity (MW)	Percentage (%)
Identified Hydro Power Potential as per reassessment Study		
A. Total	148701	
B. Above 25 MW	145320	100
Capacity Developed (Above 25 MW)	32099.8	22.09
Capacity under construction (Above 25 MW)	13675.0	9.41
Capacity yet to be developed (Above 25 MW)	99545.2	68.50

(c) and (d) At the end of the Tenth Plan, the hydro capacity in the country was 34653.77 MW. During Eleventh Plan, 15627 MW of hydro capacity has been planned to be added. Further, a tentative list of 20334 MW of hydro projects have been prepared for benefits during Twelfth Plan. The action plan for development of entire potential of hydro electricity in the country is given below:-

Plan Period	Hydro Capacity	Total Hydro Capacity	% of
	Addition (MW)	at the end of	Total
		Plan (MW)	
Eleventh Plan (2007-12)	15627	50281	34.60
Twelfth Plan (2012-17)	20334	70615	48.59
Thirteenth Plan (2017-22)	30000	100615	69.24

The balance potential of 44705 MW is likely to be developed by the end of 15th Plan i.e. 2032.

Funding of power projects in Bhutan

1956. SHRI O.T. LEPCHA: SHRI KALRAJ MISHRA:

Will the Minister of POWER be pleased to state: